



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/64/17

PETITION NUMBER

NAME OF THE PETITIONER(S)

: PREM KUMAR

NAME OF THE RESPONDENT(S)

: THE CHURCH OF SOUTH INDIA TRUST ASSOCIATION

SECTION

: 241/242

SI.No. NAME (IN CAPITAL) REPRESENTED BY

12. VIDHAD SHONKAR BOV FOR APPLICANT 12. VIOLITE BLANKEY

2. D. PRAKING HUKWATHAKWAKAWAR RI Dilah. 10. KOZOTO. D. JOST D. PRAKING HUKWATHAKWAR RI Dilah. Dilah.

ORDER

Counsel for applicant in CA 64/2017 present. Counsel for R1 and counsel for R2 to R26 present and stated that they have filed counter and furnished copy of the same to the other side. They prayed time for submitting arguments. Time extended at request of the respondents for submitting arguments in the said CA. Put up on 21.08.2017 at 10.30 A.M.

> (K. Anantha Padmanabha Swamy) Member (Judicial)